NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.108/ BB/2017	-	Office objections	Rule-6 of IB	Posterscope Outdoor Advertising Pvt. Ltd. Vs Nitesh Residency Hotels Pvt. Ltd.

C.	A1444 (101 00 - 101 101		
SL. NAME (IN CAPITAL)			SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
35	ANISH MUNU 9739543890	PETITIONER	

ORDER

Matter is listed today for admission. Objections not complied. Time requested. Time extended finally on 14/11/2017.

Member (T)

Member (J)